

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

A.No.228 of 2014
And
A.No.290 of 2014 & IA No.455 of 2014

Dated: 1st September, 2016

In the matter of:

A.No. 228 of 2014

Silvasa Industries Assn. & Ors. Appellant(s)
Vs.
Joint Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant (s) :

Counsel for the Respondent (s) :

A.No. 290 of 2014 & IA No. 455 of 2014

Elegant Casting Pvt. Ltd. & Ors. Appellant(s)
Vs.
Joint Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant (s) :

Counsel for the Respondent (s) :

ORDER

The Bench did not assemble today.

The matter is posted for hearing on **27.09.2016.**

(Court Master)

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